

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 948 OF 2006
BEFORE THE REGISTRAR S.G. SHAH

VARGHESE K. JOSEPH Appellant (s)

VERSUS

THE CUSTODIAN & ORS. Respondent(s)

Date: 17/03/2009 This Appeal was called on for hearing today.

For Appellant(s)
Mr. Naresh Kumar,Adv.

For Respondent(s)
Mr. Subramonium Prasad,Adv.

UPON hearing counsel the Court made the following
ORDER

Nobody is present for the appellant.

Appellant has failed to serve unserved respondents though sufficient time has been granted till date. List the matter before the Hon'ble Chamber Judge for non-prosecution against the unserved respondents.

va

(S.G.SHAH)
Registrar